

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 312 OF 2018**

**Dated: 2<sup>nd</sup> November, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member**  
**Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**INOX Air Products Private Limited**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondent returnable on 19.12.2018. Dasti, in addition is permitted.

List the matter on **19.12.2018.**

**(S. D. Dubey)**  
**Technical Member**  
*Pr/pk*

**(Justice N.K .Patil)**  
**Judicial Member**